COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 70 OF 2017

Dated: 18th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: DCM Shriram Ltd. Vs.			Appellant(s)	
Rajasthan Electricity Regula Ors.	tory	Commission &	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Parichita		
Counsel for the Respondent(s)	:	Mr. R. K. Mehta Ms. Himanshi Andley fo	arma for	
		Mr. Manoj Kr. Sharma fo Mr. Pradeep Misra for F		

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 11.10.2018.

(Justice N. K. Patil) **Judicial Member** ts/mk

(I.J. Kapoor) **Technical Member**